

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)**

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**Notification**

No: - 222/RJS

Dated: - 17-06-2019

All the interested lawyers from Kashmir Province, who have perfect aptitude and appetite for Mediation and conciliation, are hereby informed to report the office of undersigned by 18<sup>th</sup> of June, 2019 at 1.00P.M along with their particulars, for their nomination for participation in three days basic induction programme on Mediation to be organized at SKICC Srinagar w.e.f 27<sup>th</sup> of June 2019 to 29<sup>th</sup> of June, 2019.



**Registrar Judicial**

No 17334-37

Date: 17-06-2019

Copy to:

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Pr.Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar  
.....for information
3. Incharge NIC , High Court of J&K, Srinagar for uploading the same on  
official website
4. Notice Board



**Registrar Judicial**